

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26/04/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/346/IB/2018  
NAME OF THE PETITIONER(S) : LAQSHYA HYDERABAD AIRPORT MEDIA PVT LTD  
NAME OF THE RESPONDENT(S) : UNIVERCELL TELECOMMUNICATIONS INDIA PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	<del>T. N. C. KAUSHIK</del> Shabnam Ashraf For T. N. C. KAUSHIK	<del>Shab</del> Laqshya Hyderabad (Petitioner)	Melbuan 26.4.2018
2.	GURMEET KOUR For R&P Partners	Respondent	Gurmeet

ORDER

Both the representing counsels are present. Representing counsel for the respondent prayed for time to file vakalat and counter. At request, time is enlarged. Put up on 28.05.2018.

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(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

-sd-

(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

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